

ON THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

M.A. 518/94 in
M.A. 519/94 in
O.A. 473/89.

Dt. of Decision : 28.7.94.

Mr. B. Nagaraju

.. ~~Petitioner/~~
Applicant.

Vs.

1. The Union of India, rep. by
the Chairman, Railway Board,
New Delhi.
2. The Chief Commercial Superintendent,
SC Rly, Rail Nilayam,
Secunderabad - 500 371.
3. The Divisional Commercial Superintendent
SC Rly, Guntakal.
4. The Assistant Personal Officer,
SC Rly, Guntakal.

.. Respondents/
Respondents.

Counsel for the ~~Petitioner/~~ : Mr. P. Sri Raghuram (NOT PRESENT).
Applicant.

Counsel for the Respondents/ : Mr. N.V. Ramana, Addl. CGSC.
Respondents.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

25/7/94
P2


MA 518/94
in
MA 519/94
in
OA 473/89.

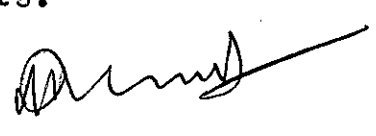
Dt. of Order: 28-7-94.

(Order passed by Hon'ble Shri A.V. Haridasan,
Member (J)).

* * *

M.A. 518/94 is filed for condonation of delay in
filing the restoration petition in O.A. 473/89, which was
dismissed for default. No one is present for the petitioner.
Restoration Petition was filed ^{with} in-ordinate delay.
Since the ^{belated answer} counsel for the petitioner ^{are} is not present, it
appears that the petitioner is not interested in prose-
cuting the matter. Hence both the Miscellaneous Appli-
cations are dismissed. No costs.


(A.B. GORTHI)
Member (A)


(A.V. HARIDASAN)
Member (J)

Dt. 28th July, 1994.
Dictated in Open Court.

avl/


DEPUTY REGISTRAR(J)

Copy to:

1. The Chairman, Union of India, Railway Board, New Delhi.
2. The Chief Commercial Superintendent, South Central Railway, Secunderabad - 500 371.
3. The Divisional Commercial Superintendent, South Central Railway, Guntakal.
4. The Asst. Personnel Officer, South Central Railway, Guntakal.
5. One copy to Mr. P. Sri Raghuram, Advocate, Plot No. 1361, Road No. 45, Jubilee Hills, Hyderabad - 34.
6. One copy to Mr. N.V. Ramana, Addl. CGSC, CAT, Hyderabad.
7. One copy to Library, CAT, Hyderabad.
8. One spare copy.

YLKR

*2nd copy
10/2/94*